This is in continuation of the Training Circular No. 6 of 2013 dated 30.04.2013. The structure of the 1 year Diploma in Nautical Science [DNS] Course with embedded Structured Shipboard Training Program [SSTP ] leading to B Sc [Nautical Science], the inadequate training berth available, the primary responsibility of the stakeholders especially the Maritime Training Institutions [MTIs] in ensuring a definite training berths for their candidates were discussed in detail in training circular No, 6 of 2013 [F. No. TR/POL/8(5)/2013] dated 30.0.2013 and a detailed guideline was provided to such MTIs to follow while selecting /enrolling candidates for their DNS Course.

2. The MTIs may not be able to get all sponsored candidates for their complete intake capacity. They may be therefore, compelled to take non sponsored candidates to fill up their intake capacity. However, it may be noted that it is the primary responsibility of the MTIs, to ensure that these budding seafarers are able to start their career, timely, without an undue wait.

3. Therefore, it was also indicated in the above said circular that, the Directorate has decided that all the MTIs approved for conducting the 1 year DNS Course leading to B Sc (Nautical Science) Degree shall henceforth select only such candidates for whom they can provide the on board training for 18 months (SSTP) through proper tie up with the Shipping Companies I Ship Management Agencies I RPSL, or those who are sponsored by the entities mentioned above. It may be noted that responsibility for placing such selected candidates for SSTP will be that of the MTIs.

4. Therefore, all MTIs shall suitably select candidates for the DNS Course keeping the above in mind. In the case of institutes affiliated with IMU for this program, such MTIs shall admit only those candidates who have qualified the entrance examination by the IMU, as and when conducted. Both the sponsored and non sponsored candidates enrolled by the MTIs have to be from the list of the qualified candidates of the Common Entrance Test of IMU. Guidelines as prescribed below has to be followed.

4.1 MTIs affiliated with IMU:

4.1.1. MTIs may give priority to enroll sponsored candidates for the DNS Course and such sponsored candidates have also to be selected from the qualified CET list of IMU.
4.1.2 For the remaining seats of intake capacity, these MTIs may approach IMU for allotment of candidates again from the qualified CET list of Indian Maritime University [IMU] and enroll them.
4.1.3 However, IMU shall allocate remaining candidates as per the request of the institute on the basis of an undertaking to be submitted on a Rs 100/- Non judicial Stamp Paper by the MTIs for taking responsibility of placement of these candidates to complete their required On-Board SSTP Program of 18 months in the prescribed form which is enclosed [Annex I : 1 Page].

4.2 Such an undertaking shall be submitted by the MTIs in original to the DG Shipping with a copy to IMU.
5. This is issued with the approval of the Director General of Shipping in accordance with the power conferred under Rule 7 of Merchant Shipping [Standard of Training, Certification and Watch-keeping for Seafarers] Rules, 1998.

Sd/-
[Ash Mohomad]
Asstt. Director General of Shipping

To,
1. All Maritime Training Institutes conducting DNS Course
2. Vice Chancellor, Indian maritime University, East Coast Uthandi, Chennai - 600119.
3. All Academic Councils
4. All Mercantile Marine Departments
5. The Shipping Masters, Mumbai /Kolkata/Chennai
6. Chief Surveyor with the Govt. of India
7. Nautical Adviser to the Govt of India
8. Crews Branch
9. Computer Cell
10. QMS (EAC branch) Manual
11. PS to DG for DG's kind information.
12. Guard File
Allotment of candidates from the pool of candidate selected through the Common Entrance Test conducted by Indian Maritime University (IMU), Chennai for admission to the August, 2013 Batch of Diploma In Nautical Science (DNS).

I, …………………………………………………../Director/Principal of (Name of the institute) hereby declare as follows;

1. That the institute is conducting Diploma in Nautical Science (DNS) course under affiliation to Indian Maritime University (IMU), Chennai and Directorate General of Shipping vide approval number ……………………… dated …………………………….

2. That the Institute is approved for the DNS program with an intake capacity of (in words) candidates.

3. That the institute is in the process of enrolling candidates for the August 2013, batch of the above said DNS program. The institute has selected -------- (Nos.) candidates through sponsorship as indicated in Annexure.

4. The institute now requires the additional (Nos.) of candidates from the qualified list of the GET conducted for the August 2013, batch of DNS program by IMU to fill the approved intake. Now, in order to get the allotment of the required candidates as per Para 3 and 4 above from IMU, I hereby undertake as follows;

1. To take the responsibility for providing the on-board training for 18 months (SSTP) to the candidates mentioned above by entering into a proper tie up /agreement with the Shipping Companies/ Ship Management Agencies/ RPSL.

2. To take the responsibility of intimating such placement of these candidates mentioned above for on-board training to the IMU and the DG Shipping.

3. To take the responsibility of intimating the completion of such on-board training of these candidates mentioned above to the IMU and the DG Shipping.

In the event of non-compliance of above undertaking by the institute, we are aware that, the institute shall be liable to face the following punitive action by the DG Shipping;

1. The intake capacity of the institute for the DNS program, for the subsequent one or more batches can be reduced to extent of the number of candidates who have not been provided the on-board training for 18 months (SSTP).

Place: 
Signature…………………………

Date: 
Name

Designation …………………….